



Ministry of Labour & Employment

Shri Santosh Gangwar writes to States/Uts to designate Nodal Officers for coordinated efforts for resolving Grievances of Workers in the country

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Union Minister of State (I/C) for Labour and Employment Shri Santosh Gangwar has requested various State/UT Governments to designate a nodal officer from Labour Department to coordinate with Control Rooms set up by Union Government for addressing issues of the labour/workers in the country in view of the lockdown announced to combat COVID-19 pandemic. In a letter written by Shri Gangwar yesterday to the Labour Ministers of State/UT Governments, he said that the officers in the Labour Departments may be sensitised about these 20 Control Rooms. Underlining the need for coordinated efforts of the Central and State Governments, Shri Gangwar said, "the coordinated efforts of Central and State Governments are required in order to resolve the grievances of the workers."

Ministry of Labour and Employment had recently set up 20 Control Rooms under the Chief Labour Commissioner (C) on pan India basis due to issues of workers arising in the backdrop of COVID-19. Initially Control Rooms were concerned with wage related grievances related to central sphere and issues of migrant labour.

However, after operation of Control Rooms in the last few days, it has been observed that out a total 2100 grievances received in the 20 Control Rooms till yesterday, 1400 pertains to various State/UT Governments. As such, labour being a concurrent subject, it is important that a proper coordination is established with various State/UT Governments to resolve the grievances. The Minister also forwarded the list of 20 Central Control Rooms alongwith names of officers deputed by the Central Government for ready reference.

RCJ/SKP/IA

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